

Eylure Ltd., London, on the 26th January, 1970, in London. The salient details of the agreement are :

- (i) Eylure shall provide to S.T.C. all specification, designs formulae and other information relating to the manufacture of false eyelashes.
- (ii) Eylure shall train at least two employees of S.T.C. in England and bear expenditure on their accommodation and subsistence in England. The salaries and fares to U.K. and back will be paid by S.T.C.
- (iii) Eylure shall not grant the right to manufacture and sell the products in India during the currency of the Agreement.
- (iv) The prices of eyelashes will be so fixed as mutually agreed by the parties from time to time.
- (v) S.T.C. will manufacture eyelashes in accordance with the orders placed by Eylure.
- (vi) The products will be sold to :
 - (a) Eylure.
 - (b) Any subsidiary of Eylure.
 - (c) To any persons or body with the prior consent of Eylure.
- (vii) Both the parties have right to terminate the Agreement if the other party fails (i) to perform or observe any terms of the Agreement, (ii) comes under the direct or indirect control of any other individual or firm or company.

2. The delegation comprised of Shri P. J. Fernandes, Director, and Shri S. S. B. Arora, Chief Financial Manager of the S.T.C. of India.

3. No amount has been spent for training the Indian girls in U.K. except their fare to go to U.K. amounting to Rs. 11,512/-.

U.S.S.R.'S MISSION EMPLOYEES LIVING IN RENTED HOUSES IN INDIA

8653. SHRI S. C. SAMANTA :
SHRI SARDAR AMJAD ALI :
DR. P. MANDAL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state the names, designations and addresses of those officers of the Missions of U.S.S.R. in New Delhi

and other cities who are staying in rented houses outside the official residential blocks attached to chanceries ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : The information is being collected.

BOGUS EXPORTS BY FIRMS IN BOMBAY AND SURAT

8654. SHRI K. N. PANDEY :
SHRI ARJUN SINGH
BHADORIA :

Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether it is a fact that the large number of exporting firms in Bombay and Surat are indulging in bogus exports;
- (b) whether Government have investigated into the matter; and
- (c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) to (c). The information is being collected and will be laid on the Table of the House.

SCHOOLS RUN BY SOVIET EMBASSY

8655. SHRI S. C. SAMANTA :
SHRI SARDAR AMJAD ALI :
DR. P. MANDAL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Embassy of the U.S.S.R. maintain their own schools; and
- (b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The information is being collected.

PURCHASE OF HELICOPTERS FROM FOREIGN COUNTRIES

8656. SHRI N. R. DEOGHARE : Will the Minister of DEFENCE be pleased to state :

- (a) whether the Government of India propose to purchase helicopters from foreign countries in the near future;
- (b) if so, the number of helicopters to be purchased and the countries from which to be imported; and
- (c) the price to be paid for each helicopter ?